

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:569
ANSWERED ON:23.07.2015
Handloom Industry
Sampath Shri Anirudhan

Will the Minister of TEXTILES be pleased to state:

- (a) whether the Government proposes to secure the handloom industry and the weavers from the impact of powerlooms;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE)
IN THE MINISTRY OF TEXTILES
(SHRI SANTOSH KUMAR GANGWAR)

(a) to (c): The Government of India has been implementing the provisions of the Handlooms (Reservation of Articles for Production) Act, 1985 to protect the interests of handloom weavers and rich cultural heritage of the country from the impact of powerloom industry. 11 textile items are exclusively reserved with some technical specifications for production on handlooms under handlooms reservation order S.O. 2160(E) dated 3.9.2008. The Government is also implementing several schemes to provide raw material at reasonable rates, concessional credit, technical support and marketing assistance to handloom weavers.
